

73

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. No. 116/73(4)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: Lala Tendu Acharya  
V/s.  
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

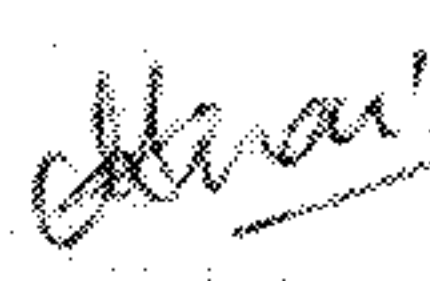
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u>                         | <u>SIGNATURE</u>                                                                      |
|--------------|-------------------------------|--------------------|-----------------------------------------------|---------------------------------------------------------------------------------------|
| 1.           | Rajesh v. vaghasiya           | Advocate           | Proxy holder<br>or Advocate<br>or Petitioner. |  |
| 2.           |                               |                    |                                               |                                                                                       |

**ORDER**

Learned Advocate Mr. Rajesh Vaghasiya i/b Learned Advocate Mr. Jayesh Buch  
present for Petitioner. None present for Respondent.

At request of Learned Counsel for petitioner.

List the matter on 28.11.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.